File No. 10/03/2020-NCLT
कम्पनी विधि अधिकरण / **NATIONAL COMPANY LAW TRIBUNAL**

छठा तल, ब्लॉक—3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनॉक / Dated: 18th December 2020

ORDER

There shall be Special Bench at New Delhi from 22.12.2020 to 24.12.2020 to attend matters listed before Dr. Deepti Mukesh, Member (Judicial) and Ms. Sumita Purkayastha, Member (Technical). Ms. Sumita Purkayastha, Member (Technical) is on leave. The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT, New Delhi- Court No. IV
1. Dr. Deepti Mukesh, Member (Judicial)
2. Shri K.K. Vohra, Member (Technical)

Shri K.K. Vohra, Member (Technical) shall first take up the matters of their own Division Bench (Court No. V) and then attend the matters of Special Bench (Court no. IV).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 25.11.2020 from 22.12.2020 to 24.12.2020 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. All Bar Council.